

Annexure-7

Name of the corporate debtor: Petron Engineering Construction Limited

Date of commencement of liquidation: 05.02.2020

List of stakeholders as on: 06.04.2022

(Version 2 dated 06.04.2022, pursuant to claims received up to 06.04.2022)

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	KSS Petron Private Limited	Equity shareholders	U45400MH2007 PTC234297	06.03.2021	₹ 3,94,53,930	₹ 3,94,53,930	Shareholder	₹ -	NA	₹ -	100%	₹ -	₹ -	₹ -	₹ -	Fully Admitted
	Total				₹ 3,94,53,930	₹ 3,94,53,930		₹ -		₹ -	100%	₹ -	₹ -	₹ -	₹ -	

Notes:-

1. The liquidator reserve his right to modify the List of stakeholders (based on verification of the records and information after the end of lockdown period) and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.



S. K. Chaudhary